GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 660

To be answered on Friday, November 18, 2016/Kartika 27,1938(Saka)

Administrative Expenses of MGNREGA Workers

660 SHRIMATI SANTOSH AHLAWAT; SHRI GAJENDRA SINGH SHEKHAWAT

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government proposes to reimburse the administrative and other expenses incurred by Short Term Cooperative Credit Institutions in making payments to MGNREGA workers;
- (b) If so, the details thereof, State-wise; and
- (c) If not, the reasons therefor?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL)

(a) to (c): As per extant provisions, transaction charges and cash-out incentives in the nature of administrative charges, is payable to Banks/Payment Banks/Post Offices for DBT transactions under Mahatma Gandhi NREGA routed through National Payment Corporation of India (NPCI) w.e.f. 1st August, 2015. Based on these provisions, NPCI makes claims containing details of number of transactions, amount of transactions, transaction charges, fixed and variable incentives for transaction charges and cash-out incentives on behalf of the banks, bank-wise and not State-wise. Till date, Rs.1790.44 lakh has been released to NPCI towards transaction Charges and incentives to Banks/destination entities.
